

DETAILS OF INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES IN THE HIGH COURT OF MADRAS FOR THE MONTH OF DECEMBER 2021

ABSTRACT

Court	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
Madras High Court - Commercial Division	797	19	29	787
Madras High Court - Commercial Appellate Division	121	46	15	152
PRINCIPAL SEAT TOTAL	918	65	44	939
Madurai Bench - Commercial Appellate Division	11	0	0	11
GRAND TOTAL	929	65	44	950

DECEMBER 2021
COMMERCIAL DIVISION OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of DECEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2

List of cases in which e-payment of Court fees was made during the month of DECEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madras High Court	Chennai	CS. (C.D.) 106/2021	P1 - TIL HEALTHCARE PRIVATE LIMITED REPRESENTED BY ITS AUTHORISED REPRESENTATIVE MRS. SHABEENA THAHSEEN VS. R1 - NUCREST PHARMA PRIVATE LIMITED REPRESENTED BY ITS DIRECTOR, VIKRAM ASHOK PANJWANI, R-2 SANGEETHA PHARMA PRIVATE LIMITED, REP. BY ITS DIRECTOR, DILIP JANARDHAN KURANGALE and 1 OTHER	1. M/S M.S.BHARATH 2. AKSHYA P SACHIN 3. APARANA .S PAI VS. 1. M/S.K.HARISHANKAR 2. SRINATH SRIDEVAN 3. T.K.BHASKAR	24-11-2021	24-11-2021
2	Madras High Court	Chennai	CS. (C.D.) 109/2021	P1 - VIACOM 18 MEDIA PRIVATE LIMITED REP BY ITS SPECIAL POA HOLDER, MR.VINIT CHANDRA SHARMA P-2 ENDEMOL SHINE IP BV MEDIA, REP BY ITS SPECIAL POA HOLDER, MR.ABHISHEK REGE. VS. R1 - BHARATH SANCHAR NIGAM LTD R-2 MAHANAGAR TELEPHONE NIGAM LTD., R-3 BHARTI AIRTEL LIMITED, and 42 OTHERS	ARUN C.MOHAN VS.	23-11-2021	24-11-2021
3	Madras High Court	Chennai	CS. (C.D.) 110/2021	P1 - ARHA MEDIA AND BROADCASTING PRIVATE LIMITED, REP. BY ITS AUTHORIZED SIGNATORY MR.SAILESH RAPOLU. P-2 ENDEMOL SHINE IP BV MEDIA, REP BY ITS SPECIAL POA HOLDER, MR.ABHISHEK REGE. VS. R1 - BHARAT SANCHAR NIGAM LIMITED, R-2 MAHANAGAR TELEPHONE NIGAM LTD., R-3 BHARTI AIRTEL LIMITED and 35 OTHERS	ARUN C.MOHAN VS.	23-11-2021	01-12-2021
4	Madras High Court	Chennai	CS. (C.D.) 111/2021	P1- M/S SUSIL PALM PRODUCTS REP. BY ITS PARTNER A.MOHAN KUMAR P-2 A.MOHAN KUMAR PARTNER IN M/S SUNSIL PALM PRODUCTS and 3 OTHERS VS. R1 -GURUGADAHALLI RUDRESH SHARANTH PROPRIETOR OF M/S UNIQUE AGRO LINKS R-2 RACHIT BAJAJ PROPRIETOR OF M/S R.S ENTERPRISES R-3 INDIAMART INTERMNESH LTD.,	1. M/S N.SENTHIL KUMAR 2. ADVAITH .R VS.	30-11-2021	03-12-2021
5	Madras High Court	Chennai	CS. (C.D.) 115/2021	P1 - M/S PVR LIMITED, REP. BY ITS AUTHORIZED SIGNATORY, VS. R1 - M/S SRI THENANDAL FILMS, REPRESENTED BY NARAYANAN RAMASAMY	1. M/S. ABIISHEK JENASENAN 2. APARAJITHA VISHWANATH 3. NIVEDA CP VS.	22-11-2021	24-11-2021

Form 2**List of cases in which e-payment of Court fees was made during the month of DECEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
6	Madras High Court	Chennai	CS. (C.D.) 117/2021	P1 – AMICA FINANCIAL TECHNOLOGIES PVT.LTD., REPRESENTED BY ITS AUTHORISED SIGNATORY, TRESSA STALIN. VS. R1 - HIP BAR PVT.LTD., R-2 MR.PRASANNA NATARAJAN and 3 OTHERS	M/S ADITHYA REDDY VS.	22-11-2021	22-11-2021
7	Madras High Court	Chennai	CS. (C.D.) 121/2021	P1 – SKODA A.S, REPRESENTED HEREIN BY ITS POWER OF ATTORNEY HOLDER MR.NITIN KALRA VS. R1 - M.R.SANJEEVI R-2 MATRIX INNOVATIIVE SERVICES INDIA PRIVATE LIMITED and 4 OTHERS	1. RAJ KUMAR JHABAKH 2. R.S.PORNIMA 3. RANJANA.G VS.	02-12-2021	08-12-2021
8	Madras High Court	Chennai	CS. (C.D.) 122/2021	P1 - M/S FREE ELECTIVE NETWORK PRIVATE LIMITED, REP. BY ITS DIRECTOR, S.ANIL KUMAR VS. R1 - M/S MATRIMONY COM LTD.,	1. R.SATHISH KUMAR 2. G.RAMJI 3. R.GOPIKA VS. M/S ARUN C.MOHAN	07-12-2021	08-12-2021
9	Madras High Court	Chennai	CS. (C.D.) 126/2021	P1 –RA STUDIOS, REPRESENTED BY ITS SOLE PROPRIETOR, MR.R.MANOJ KUMAR VS. R1 - BHARAT SANCHAR NIGAM LIMITED R-2 MAHANAGAR TELEPHONE NIGAM LTD., and 36 OTHERS	M/S. VIJAYAN SUBRAMANIAN VS.	21-12-2021	21-12-2021
10	Madras High Court	Chennai	CS. (C.D.) 125/2021	P1 - RELIANCE ENTERTAINMENT STUDIOS PVT LTD., REP. BY ITS AUTHORISED SIGNATORY MR. SACHIN LAXMICHAND SAVIA. VS. R1 - BHARAT SANCHAR NIGAM LIMITED R-2 MAHANAGAR TELEPHONE NIGAM LTD., R-3 BHARTI AIRTEL LIMITED, and 39 OTHERS	1. M/S.P K LAW FIRM 2. T.PANDIYAN 3. N.RAJENDRA KUMAR VS.	15-12-2021	17-12-2021

Form 3**List of cases in which Electronic Service of Process has taken place during the month of DECEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of DECEMBER 2021**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madras High Court	Chennai	Commercial	NIL	Civil Suit (Commercial Cases)	416

Form 5

List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madras High Court	Chennai	CS. No. 587/2015	P1 - N.C.ARYA SNUFF & CIGAR CO. Rep.by Partner Kr.Raguraman, P-2 M/S.SAKTHI SNUFF & CO. Rep.by S.Karthikeyan, P-3 M/S.ADHINAYAGAN AGENCIES Rep.by Partner Su.Krishnadhas, VS. R1 - NICO QUALITY PRODUCTS Rep.by Partner K.C.Vijay,	1. M/S.G.RAJAN 2. R.RAJARAJAN 3. B.R.DILLIKUMAR VS. 1. M/S.C.SEETHAPATHY 2. A.UMASHANKAR 3. S.P.ARTHI	20-07-2015	01-12-2021
2	Madras High Court	Chennai	CS. No. 605/2013	P1 - M/S.NICO QUALITY PRODUCTS REP. BY ITS PROPR.MR.K.C.VIJAY VS. R1 - M/S. N.C. ARYA SNUFF AND CIGAR CO REP.BY ITS PARTNER S.CHANDRASEKARAN S.THARA V.ANURADHA R-2 M/S. SAKTHI SNUFF CO and 3 OTHERS	1. M/S.C.SEETHAPATHY 2. A.UMASHANKAR 3. S.P.ARTHI VS. 1. M/S.G.RAJAN 2. R.RAJARAJAN 3. R.DILLIKUMAR	11-09-2013	01-12-2021
3	Madras High Court	Chennai	CS. No. 882/2013	P1 - M/S.N.C.ARYA SNUFF & CIGAR CO VS. R1 - M/S.NICO QUALITY PRODUCTS, REP. BY ITS PARTNER, MR.K.C.VIJAY R-2 K.C.VIJAY and 2 OTHERS	1. M/S.G.RAJAN 2. R.RAJARAJAN 3. R.DILLI KUMAR VS. 1. M/S. C.SEETHAPATHY 2. A.UMASANKAR 3. S.P.ARTHI	18-12-2013	01-12-2021
4	Madras High Court	Chennai	CS. No. 766/2015	P1 - RELIANCE INDUSTRIES LTD. Rep by its Constituted Attorney Mr Rajesh Kumar S VS. R1 - RELIANCE STATIONERY WORLD PVT Ltd	1. M/S.ARUN C MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN VS. 1. M/S.PUSHPA MENON 2. SIVARAMAN VAIDYANATHAN 3. A.UMASHANKAR	14-09-2015	01-12-2021
5	Madras High Court	Chennai	CS. No. 374/2017	P1 -G.R.APPARAJ, President, Chinthadripet Fish and Perishable Products Traders Society, P-2 N.RAJASEKARAN P-3 B.GANAPATHI and 17 OTHERS VS. R1 - C.R.KASTURI R-2 SARAYPOU BASANTH R-3 B.SAARU RUPA and 11 OTHERS	1. M/S.R.RAMYA 2. S.PREM AUXILIANRAJ 3. SURESH SAMPATH VS. 1. M/S B.A.PRAKASH 2. S.SAMIRAJA 3. MR.P.S.AMALRAJ	02-05-2017	01-12-2021
6	Madras High Court	Chennai	CS. No. 397/2017	P1 - M/S.YASIN IMPEX INDIA PVT.LTD. Rep.by its Genl.Manager N.Mohamed Rafeek, VS. R1 - M/S.RAJA AGENCIES R-2 M/S.BALAJI ALLIAZ GENERAL Insurance Company Ltd.	1. M/S.NARMADHA SAMPATH 2. N.GANESHKUMAR VS. 1. M/S.S.VASUDEVAN 2. K.KRISHNASWAMY 3. M/S.M.B.GOPALAN ASSOCIATES	02-06-2017	01-12-2021
7	Madras High Court	Chennai	CS. No. 687/2017	P1 - ASHIQUE EXPORTS PVT.LTD. Rep.by Manager Mr.Biju Sukumaran,. VS. R1 - KOYENCO SOAPS AND DETERGENTS, Pvt.Ltd. Rep.by Managing Director, R-2 KOYENCO CONSUMER PRODUCTS Pvt.Ltd ., Rep.by Managing Director,	1. M/S.PERUMBULAVIL RADHAKRISHNAN 2. S.P.VIJAYARAGAVAN 3. G.THANIGAIVEL VS. 1. M/S.ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN	05-09-2017	01-12-2021

Form 5

List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
8	Madras High Court	Chennai	CS. No. 640/2018	P1 - G.R.APPARAJ, President, Chinthadripet Fish and Perishable Products Traders Society, P-2 B.GANAPATHI P-3 M.MOHAMMED ALI and 7 OTHERS VS. R1- C.R.B. SURESH BABU., R-2 N.RAJESEKARAN R-3 M.SHANMUGAM and 7 OTHERS	1. M/S.R.RAMYA 2. S.PREM AUXILIAN RAJ 3. SURESH SAMPATH VS. 1. M/S.N.RAMESH.	01-01-2018	01-12-2021
9	Madras High Court	Chennai	CS. No. 317/2020	P1 -SOUTH INDIA KRISHNA OIL AND FATS PVT LTD, Rep. by its Auth. Sign. Ramneesh Kumar Aggarwal. VS. R1 - SOVREIGN AGROTECH REFINERY PVT LTD	1. M/S.S.BALAJANAKI 2. THENKODI ANNAM NELSON 3. GLADYS DANIEL VS. 1. M/S.BFS LEGAL 2. D.FERDINAND 3. PV.BALASUBRAMANIAM	10-11-2020	01-12-2021
10	Madras High Court	Chennai	CS. (C.D.). No. 8/2021	P1 - K.T.V. HEALTH FOOD PRIVATE LIMITED Represented by its Director Mr.B.Babu. VS. R1 - KALASAKTHI AGRO PRIVATE LIMITED	1. M/S. C.DANIEL 2. GLADYS DANIEL 3. V.REVATHY VS. 1. M/S.K.SHAKESPEARE	28-02-2021	01-12-2021
11	Madras High Court	Chennai	CS. No. 295/2012	P1 - BANK OF INDIA, ANNA SALAI, CH-6 REP.BY ITS ASST.GENERAL MANAGER. VS. R1 - ORIENTAL INSURANCE COMPANY LIMITED R-2 PARAMOUNT AIRWAYS PRIVATE LTD	1. M/S.ANAND SAMY & DHRUVA VS. 1. M/S.M.B.GOPALAN 2. N.VIJAYARAGHAVAN 3. M.B.RAGHAVAN	24-04-2012	02-12-2021
12	Madras High Court	Chennai	CS. No. 754/2012	P1 - M/S. SAINT GOBAIN GLASS FRANCE Rep.by Power Agent T.Bhaskaran P-2 M/S SAINT GOBAIN GLASS (INDIA) LTD. VS. R1 - M/S CSG HOLDING COMPANY LTD.,	1. M/S.JACOB KURIAN 2. MADHAN BABU 3. NARAYAN PRASAD VS. 1. ARUN C.MOHAN 2. GOPAL TRIVEDI 3. DAVESH VASHISHTHA	27-11-2012	02-12-2021
13	Madras High Court	Chennai	CS. No. 576/2014	P1 - THIRU.P.JANAKIRAMAN CIVIL ENGINEERING CONTRACTOR, PJR SQUARE VS. R1 - GOVERNMENT OF TAMIL NADU HIGHWAYS DEPARTMENT, REP. BY THE SUPERINTENDING ENGINEER (HIGHWAYS) R-2 GOVERNMENT OF TAMILNADU	1. M/S.V.SRIKANTH 2. G.GOVARTHANAN VS. 1. M/S.SPL.GOV.T.PLEADER (CS)	05-09-2014	02-12-2021
14	Madras High Court	Chennai	CS. No. 801/2015	P1 - ITC LIMITED, Rep by its Constituted Attorney MR Nripendranath Thakur VS. R1 - GOLDEN TOBACCO LIMITED	1. M/S.ARUN C MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN VS. 1. M/S.T.POORNAM 2. P.S.DEEPIKA 3. V.SHARANYA	27-09-2015	02-12-2021
15	Madras High Court	Chennai	CS. No. 450/2017	S.KABILAN, Propr. Kedayam, VS. R1 - PRADEEP RAJ R-2 THE PUBLISHER Pudumai Pathipagam	1. M/S.S.SENTHILNATHAN 2. S.SHANMUGASUNDARAM 3. R.RADHA VS. 1. M/S.R.SANKARASUBBU 2. K.U.SALE MURUGAN	15-06-2017	02-12-2021

Form 5

List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
16	Madras High Court	Chennai	CS. No. 759/2018	P1 – MAHALEARNING EDUCATION PVT LTD Rep by is Managing Director, Mrs. Krishnaveni Kannan VS. R1 - MAHALEARNING TAB INDIA Rep by its Partners, Mr. Mahesh Verma and Mrs. Deepti Verma. R-2 MAHESH VERMA R-3 DEEPTI VERMA and 5 OTHERS	M/S.N.P.VIJAY KUMAR VS. 1. M/S.M.NAVANEETHAKRISHNAN 2. M/S.R.VENKATESH 3. M.BALAJI	12-11-2018	02-12-2021
17	Madras High Court	Chennai	CS. No. 786/2018	P1 -TECHBIO SOLUTIONS REP BY ITS DIRECTOR MR. VISHNU VS. R1 - RAJA MEHRA, Mehra Enterprises, R-2 VIJAY MEHRA DIRECTOR and 2 OTHERS	M/S.NITHYAESH NATRAJ VS. 1. M/S.R.PARTHASARATHY 2. RAHUL BALAJI 3. MADHAN BABU	22-11-2018	02-12-2021
18	Madras High Court	Chennai	CS. No. 236/2019	P1 – BHADRESHWAR VIDYUT PVT LTD, AUTHORIZED SIGN, MR. S. SWAMINATHAN, VS. R1 - R.L STEELS AND ENERGY LTD R-2 RAGHUNANDANLAL GUPTA, DIRECTOR.	1. M/S. R.PARTHASARATHY 2. RAHUL BALAJI 3. MADHAN BABU VS. 1. M/S.ANIRUDH KRISHNAN 2. GODA RAGHAVAN 3. KAUSHIK RAMASWAMY	01-04-2019	02-12-2021
19	Madras High Court	Chennai	CS. No. 262/2019	P1 - MAHALAXMI AND SONS, Rep by its Managing partner R. Sumer Chand Bafna, VS. R1 - PHOTON KATHAAS PRO PVT LTD, Rep by its Directors, R-2 VENKATARAMANAN Director, Photon Kathaas Production Pvt Ltd, and 3 OTHERS	1. M/S.ARUNA GANESH 2. N. NAGARAJAN 3. S. VARUN BAFNA VS. M/S.AAV PARTNERS	09-04-2019	02-12-2021
20	Madras High Court	Chennai	CS. No. 579/2019	P1 – THE MADRAS SILKS INDIA PVT LIMITED Rep.by its Director (Projects) PA.Ravindhiran, VS. R1 - THE NEW INDIA ASSURANCE CO. LTD. ,Rep.by its Senior Divisional Manager	1. M/S.N.P.VIJAY KUMAR 2. R.PRADEEP VS. 1. M/S.S.R.SUNDAR 2. A.S.SUBRAMANIAN 3. P.SURESH SRINIVASAN	25-09-2019	02-12-2021
21	Madras High Court	Chennai	CS. No. 196/2020	P1 – M/S. KALEESUWARI REFINERY PRIVATE LIMITED, Rep. by its Manager (Legal) Mr.A.Saravanan, VS. R1 - M/S. ENNAR ENTERPRISES	1. M/S. VIJAYAN SUBRAMANIAN 2. M.V.BHASKAR 3. A.MURALI VS. 1. M/S.G.RAMJI 2. R.SATHISH KUMAR 3. R.GOPIKA	26-08-2020	02-12-2021
22	Madras High Court	Chennai	CS. No. 262/2020	P1 – M/S.SREE DEVI VIDEO CORPORATION Rep. by its Partner, Ghanshyam Hemdev, VS. R1. M/S.TKP PICTURES R-2 M/S.VIJAYACOLOUR LABORATORY R-3 B.THENMOZHI	1. M/S.K.HARISHANKAR 2. SRINATH SRIDEVAN 3. T.K.BHASKAR VS. 1. M/S.S.SIVAKUMAR 2. T.THIYAGARAJAN	05-10-2020	02-12-2021
23	Madras High Court	Chennai	CS. No. 403/2020	P1 – V.SUDHAKAR VS. R1 - M/S.INDIAN OIL CORPORATION LTD.	1. M/S.T.S.BASKARAN 2. N.NATHAMI 3. MOHAMMED IRFAN ALI VS. M/S.AAV PARTNERS	22-12-2020	02-12-2021

Form 5

List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
24	Madras High Court	Chennai	CS. No. 39/2021	P1 – M/S.ADDISON AND COMPANY LTD. Rep. by its Whole Time Director and Chief Financial Officer A.Rajeshkumar. VS. R1 - M/S.ADDISON CABLES PVT. LTD.	1. M/S.ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN VS. 1. MR.R.SATHISH KUMAR 2. M/S.G.RAMJI 3. R.GOPIKA	09-02-2021	02-12-2021
25	Madras High Court	Chennai	CS. No. 97/2021	P1 – MR.GHANSHYAM HEMDEV VS. R1 - BHARATHI RAJA	1. K.HARISHANKAR 2. T.K.BHASKAR 3. SRINATH SRIDEVAN VS. 1. M/S.R.PRABHAKARAN 2. M.KARPAGAM 3. K.SINDHYA	09-03-2021	02-12-2021
26	Madras High Court	Chennai	CS. No. 427/2015	P1 – HINDUSTAN UNILEVER LTD. Rep.by its Asst.Legal Counsel VS. R1 - ROOPA INDUSTRIES Rep.by satish Honnahalli R-2 NEW HINDUSTAN PETRO CHEMICALS	1. M/S.R.PARTHASARATHY 2. RAHUL BALAJI 3. MADHAN BABU VS. 1. M/S.S.SARAVANAN 2. D.UDHAYASURIYAN 3. K.SANTHOSHKUMARI	01-06-2015	08-12-2021
27	Madras High Court	Chennai	CS. No. 286/2018	P1 - QUALITY CHEF AGRO FOODS PVT Ltd, Rep.by its Director, A.S.Moorthy and 2 OTHERS VS. R2- ADF TRADING PVT.LTD. Rep.by its Managing Director, M.M.Sheik Dawood R-2 ALIA MOHAMMED TRADING CO LLC R-3 FIVE GROUP TRADING and 3 OTHERS	M/S.S.SUBA SHINY VS. 1. M/S.AKHIL AKBAR ALI ASSO 2. AKHIL AKBAR ALI 3. M.KAVIYARASI	26-04-2018	08-12-2021
28	Madras High Court	Chennai	CS. No. 603/2019	P1 – KALAINAR TV PVT LTD Rep.by its Vice President (Finance) G.Rajendran, VS. R1 - DISH TV INDIA LTD, Rep.by its M/D. R-2 PEPPERMINT PVT.LTD. Rep.by its Director, and 3 OTHERS	M/S. RICHARDSON WILSON VS. 1. M/S.KING & PARTRIDGE 2. M/S.THRIYAMBAK J.KANNAN 3. ROHAN CHERIAN	15-10-2019	08-12-2021
29	Madras High Court	Chennai	CS. No. 605/2019	P1 – ANJUGAM FILMS PVT LTD, Rep.by its Auth.Sign. G.Rajendran, P-2 KALAINAR TV PVT.LTD. VS. R1 - DISH TV INDIA LTD, Rep.by its M/D. R-2 PEPPERMINT PVT.LTD, Rep.by its Director, and 2 OTHERS	M/S.RICHARDSON WILSON VS. 1. M/S.KING & PARTRIDGE 2. R.NALLIYAPPAN 3. N.PREMALATHA	15-10-2019	08-12-2021
30	Madras High Court	Chennai	CS. No. 121/2020	P1 – M/S.TEEMAGE BUILDERS PVT. LTD. Rep.by its Manager, Tender and Contracts S.Dinesh Kumar VS. R1 - M/S.R.KRISHNAMURTHY AND CO. Rep.by its Propr. R.Krishnamurthy, R-2 NBCC (INDIA) LTD.	1. E.K.KUMARESAN 2. K.NAGENDRA PRASAD 3. G.PRABHU VS. 1. M/S.A.SURESH SELVA KUMAR 2. D.MURTHY	12-03-2020	08-12-2021

Form 5

List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
31	Madras High Court	Chennai	CS. No. 225/2020	P1 - OMKAR CLEAN ENERGY SERVICES PVT LTD, Through its Director, N.Srinivasan, VS. R1 - ROYAL SUNDARAM GENERAL INSURANCE CO. LTD., R-2 JLT INDEPENDENT CONSULTANCY SERVICE PVT LTD, and 2 OTHERS	1. M/S ARUN KARTHIK MOHAN 2. SUHRITH PARTHASARATHY VS. 1. M/S.M.B.GOPALAN ASSOCIATES 2. N.VIJAYARAGHAVAN 3. M.B.RAGHAVAN	11-09-2020	08-12-2021
32	Madras High Court	Chennai	CS. No. 305/2020	P1 – DHANAVILAS MADRAS SNUFF COMPANY, Rep. by its Partner K.Poongodi. VS. R1 - MURUGAVILAS TIRUPUR SNUFF CO.	1. M/S.C.DANIEL 2. GLADYS DANIEL 3. V.REVATHY VS. 1. M/S.RAJESH RAMANATHAN 2. R.BASKAR 3. N.SATHISH KUMAR	06-11-2020	08-12-2021
33	Madras High Court	Chennai	CS. No. 30/2021	P1. C.PRAKASH, Proprietor of M/s.Sri Kumaran, VS. R1- M/S.S.N.MEDIA R-2 B.MAHADEV Proprietor of M/s.Mahashaila Cine Sankula, R-3 M.S.MANU GOWDA Proprietor of M/s.Mahashaila Cinebandha	1. M/S.M.V.SWAROOP 2. H.S.HREDAI 3. V.PRASHANTH KIRAN VS. 1. M/S.B.ARVIND SREVATSA 2. A.U.LAKSHMI NARAYANAN 3. A.IRFAN SHERIF	03-02-2021	08-12-2021
34	Madras High Court	Chennai	CS. No. 49/2021	P1 – D.J.PRAVEEN ANTONY Trading as Cholan Mess VS. R1- JOSHUA DANIEL R-2 MANI	1. M/S.REHOBOTH NIRANJANI.A 2. B.MANIKANDAN 3. V.ASWINI ANJANA VS. 1. M/S.K.M.VIJAYAN ASSOCIATES 2. AAGNES LAZAR	11-02-2021	08-12-2021
35	Madras High Court	Chennai	CS. No. 190/2021	P1 – MR.BALAVIGNESH VS. R1 - MR.R.SESHASAYEE, R-2 MR.N.R.BOOPATHY, and 2 OTHERS	M/S. REVATHI MANIVANNAN VS. 1. M/S.P.S.PRABU 2. C.JANARDHANAN 3. S.VINITH	11-05-2021	08-12-2021
36	Madras High Court	Chennai	CS. No. 372/2017	P1 – M/S.M.K.ENTERPRISE, Rep.by A.Kumar, Partner, VS. R1 - BALAJI REAL MEDIA P LTD Rep.by Director Thandra Ramesh, R-2 BALAJI COLOUR LABORATORIES	1. M/S.A.CHIDAMBARAM 2. B. PRATAP VS. 1. M/S.K.C.KRISHNAMURTHY 2. M.SRIDHAR 3. E.MURUGAN	02-05-2017	09-12-2021
37	Madras High Court	Chennai	CS. No. 488/2019	P1 – SRI BALA BUILDERS AND PROMOTORS PVT LTD, Rep.by its Director G.Jayaraman, VS. R1 - MS. PREMILA R-2 MS. ANITA	1. M/S.SELVI GEORGE 2. P.POOTHASWAMY 3. S.CAROLIN ESABELLA VS. 1. M/S.K.G.VASUDEVAN 2. NARESH VASSUDHEV 3. K.SUDHAN	16-08-2019	09-12-2021
38	Madras High Court	Chennai	CS. No. 183/2020	P1 -K.SURESH PRABHU VS. R1 - S.RAMESH	1. M/S.K.S.GANESH BABU 2. P.RAJ KUMAR VS. 1. M/S.V.BALASUBRAMANI 2. P.VEERAMALAI 3. V.VADIVELAN	12-08-2020	09-12-2021

Form 5

List of cases in which Case Management Hearing was held during the month of DECEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
39	Madras High Court	Chennai	CS. No. 361/2020	P1 – ASHOK KUMAR JAIN Proprietor M/s.Mangalkalash Jewellers, VS. R1 - M/S.CHALLANI RANKA JEWELLERY, Partnership Firm, Rep. by Partners Sumti Challani and Maya Challani R-2 SUMTI CHALLANI and 1 OTHER	1. M/S.SURANA AND SURANA 2. G.KALYAN JHABAKH VS. 1. M/S.PREETHI S.ARASU 2. G.MANI PRABHU	07-12-2020	09-12-2021
40	Madras High Court	Chennai	CS. No. 908/2000	P1 – I.T.C LIMITED REP. BY ITS AUTHORISED SIGNATORY VS. R1 – MAURYA HOTEL (MADRAS) PVT. LTD	1. M/S.K.PREMCHANDAR 2. N.C.VISHAL 3. R.PAVITHRA VS. M/S.APR ASSOCIATES	29-11-2000	15-12-2021
41	Madras High Court	Chennai	CS. No. 565/2012	P1 – STATE BANK OF INDIA STRESSED ASSETS MANAGEMENT BRANCH, REPRESENTED BY ITS CHIEF MANAGER VS. R1 -THE ORIENTAL INSURANCE COMPANY LTD., R-2 THE GENERAL MANAGER THE ORIENTAL INSURANCE COMPANY LTD., R-3 M/S. PARAMOUNT AIRWAYS PVT.LTD Rep.by the Official Liquidator	M/S.K.MOHANDAS VS. 1. M/S.M.B.GOPALAN 2. N.VIJAYARAGHAVAN 3. M/S.S.R.SUNDAR	27-08-2012	15-12-2021
42	Madras High Court	Chennai	CS. No. 3/2016	P1 – INDIAN BANK, Singapore Branch Rep by its chief executive Mr Ramu VS. R1 - OWNERS AND PARTIES INTERESTED R-2 MARG INTERNATIONAL DREDGING Pvt. Ltd	1. M/S.S.VASUDEVAN 2. K. KRISHNASWAMY VS. 1. M/S.R.SIVARAMAN 2. P.RAMESH KUMAR 3. HASMUKH.S.SURANA	08-01-2016	15-12-2021
43	Madras High Court	Chennai	CS. (C.D.) No. 68/2021	P1 – S.RAMESH VS. R1 - K.SURESH PRABHU,	1. M/S.V.BALASUBRAMANI 2. V.VADIVELAN VS. K.S.GANESH BABU	30-09-2021	15-12-2021
44	Madras High Court	Chennai	CS. No. 427/2015	P1 – HINDUSTAN UNILEVER LTD. Rep.by its Asst.Legal Counsel VS. R1- ROOPA INDUSTRIES Rep.by satish Honnahalli R-2 NEW HINDUSTAN PETRO CHEMICALS	1. M/S.R.PARTHASARATHY 2. RAHUL BALAJI 3. MADHAN BABU VS. 1. M/S.S.SARAVANAN 2. D.UDHAYASURIYAN 3. K.SANTHOSHKUMARI	01-06-2015	16-12-2021
45	Madras High Court	Chennai	CS. No. 306/2020	P1 – ARVIND BAGRECHA VS. R1 - K.MEKALA R-2 K.DIVYA R-3 K.NITHYA R-4 V.PRABHAKARAN	1. M/S.K.SURENDAR 2. CHENTHOORI PUGAZENDHI 3. G.S.ANAND VS. 1. M/S.SARVABHAUMAN ASSOCIATES 2. KRISHNA PRASAD 3. SHABEER ALI	06-11-2020	16-12-2021

Form 5**List of cases in which Case Management Hearing was held during the month of DECEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
46	Madras High Court	Chennai	CS. No. 302/2020	P1 – RS YARNS AND POWER PVT. LTD. Rep. by its Director S.Babu, VS. R1 - M/S.EDMI INDIA P. LTD Rep. by its Director Sukant Behera, R-2 M/S.EDMI LIMITED Rep. by its Director How New Sang	1. M/S.SURANA AND SURANA 2. G.KALYAN JHABAKH VS. 1. M/S.GENICON & ASSOCIATES 2. T.V.SURESH KUMAR 3. N.A.SRINIVASAN	04-11-2020	22-12-2021
47	Madras High Court	Chennai	CS. No. 240/2011	P1 - SALZER ELECTRONICS LTD., REP. BY ITS CONSTITUTED ATTORNEY MR.A.M.R.GANDHI VS. R1 – SG CONTROLS AND SWITCHGEAR, (P) LTD., R-2 RAJDHANI INDUSTRIAL SPARES	1. M/S.BRINDA MOHAN VS. 1. M/S.A.PRABHAKARA REDDY 2. ASHOK KUMAR J.DAGA	30-03-2011	23-12-2021
48	Madras High Court	Chennai	CS. No. 57/2015	P1 – THYROCARE TECHNOLOGIES LTD. REP.BY ITS EXECUTIVE DIRECTOR AND AUT.SIGN. A.SUNDARARAJU, VS. R1 - THYRO LABORATORIES REP.BY PROPR. M.SELVARAJ JAGADEESAN	1. M/S.R.SUNIL KUMAR 2. SUNDAR NARAYAN VS. 1. M/S.R.PARTHASARATHY 2. RAHUL BALAJI 3. MADHAN BABU	23-01-2015	23-12-2021

Form 6

Contested commercial cases disposed during the month of DECEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Madras High Court	Chennai	CS. 324/2017	P1 – S.SUDHAKAR P-2 SHRI LAKSHMI AGRO FOODS PVT. Ltd. Rep. by its Managing Director Mr.S.Sudhakar. VS. R1 - PRIYA KRISHNAKUMAR Propr. Udaya Masala, R-2 KRISHNAKUMAR Propr. Sri Krishna Spices	1. M/S.R.PARTHASARATHY 2. RAHUL BALAJI 3. MADHAN BABU VS. A.K. MYLSAMY ASSOCIATES	21-04-2017		01-12-2021		Allowed			
2	Madras High Court	Chennai	CS. 125/2020	P1 - A.D.PADMASINGH ISAAC Propr. Aachi Spices and Foods, P-2 M/S.AACHI MASALA FOODS PVT.LTD. Rep.by its Director Ashwin Pandian and 1 OTHER VS. R1 - CHETTINADU AACHI SAMAIYAL	1. M/S.C.DANIEL 2. GLADYS DANIEL 3. V.REVATHY VS.	16-03-2020		02-12-2021		Decreed			
3	Madras High Court	Chennai	CS.CD. 40/2021	P1 - AMRUTANJAN HEALTH CARE LTD., REP. BY ITS COMPANY SECRETARY, MR.M.SRINIVASAN. VS. R1 - YASHVI ENTERPRISE,	1. ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN VS.	10-08-2021		07-12-2021		Decreed			
4	Madras High Court	Chennai	CS. 617/2018	P1 – MS. P. JESYGAA., Proprietrix,JVKDS Enterprises, VS. R1 - MRS. K. UMARANI., Proprietrix, O.K. Flims, R-2 23 FRAMES SREATORs., Rep by its Authorized Singnatory, Mr. Yuvaraj, and 4 OTHERS	M/S.WARAON AND SAI RAMS VS. 1. M/S.KRISHNA RAVINDRAN 2. A.CHARLES DARWIN 3. MR.B.ARVIND SREVATSA	01-01-2018		13-12-2021		Decreed			
5	Madras High Court	Chennai	CS. 258/2020	P1 – E-MERGE TECH GLOBAL SERVICES (P) LTD. Rep. by its Auth. Sign. R.Venkatesh, VS. R1 - M.R.VIDHYASAGAR R-2 DATASOLVE ANALYTICS PVT. LTD. Rep. by its Director, M.R.Vidhyasagar	1. M/S. SARVABHAUMAN ASSOCIATES 2. S.PRASATH 3. K.AKHILA, VS.	30-09-2020		15-12-2021		Decreed			

Form 6

Contested commercial cases disposed during the month of DECEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
6	Madras High Court	Chennai	CS. 21/2016	P1 - SAICLEONE SOLUTIONS PVT. LTD. Rep. by its Delivery Manager Mr.Kalyan Rao Bapatla VS. R1 - SARAVANAN MURALI R-2 M/S.MEDBPRO SOLUTIONS PVT LTD.	M/S.RAMASUBRAMANI AM AND ASSOC VS. 1. M/S.R.BALAGURUSAMY 2. M/S.V.PRABHAKARAN	25-01-2016		15-12-2021		Decreed			
7	Madras High Court	Chennai	CS. 497/2016	P1 - M/S.MAYA APPLIANCES PRIVATE Limited . VS. R1 - APEX CONSUMER APPLIANCES PVT. LTD.	1. M/S.T.K.BHASKAR 2. K.HARISHANKAR 3. SRINATH SRIDEVAN	29-07-2016		16-12-2021		Decreed			
8	Madras High Court	Chennai	CS. CD. 1/2021	P1 – M/S APEX LABORATORIES PVT LTD, Rep by its Authorised Signatory D.Jude F.L.S.Durai Pandian VS. R1 - OMEGA PHARMA	1. M/S.R.SATHISH KUMAR 2. G.RAMJI 3. R.GOPIKA VS. 1. M/S.P.C.N.RAGHUPATHY 2. N.R.SRINATH	08-06-2021		20-12-2021		Decreed			
9	Madras High Court	Chennai	CS. No. 372/2009	P1 – WITCO (INDIA) PVT LTD., REP. BY ITS DIRECTOR V.P.NURDEEN, VS. R1 - NITCO REP. BY ITS PARTNERS R-2 ZAKIR HUSSAIN R-3 ANIS FATHIMA	1. M/S.S.RAJASEKAR 2. V.SESHADRI 3. T.ANANTHASEKAR VS. M/S.P.WILSON ASSOCIATES	27-04-2009		22-12-2021		Decreed			
10	Madras High Court	Chennai	CS.CD. 26/2021	P1 – TATTVA HOME HEALTHCARE PRIVATE LTD., REP. BY ITS AUTHORISED REPRESENTATIVE, MR. MANDEEP SINGH, VS. R1 - POOJA SRINIVASARAJA FOUNDER ONE LIFE CHARITABLE TRUST, AND WELFARE ASSOCIATION	M/S.KRIA LAW VS. 1. M/S.ROHINI RAVIKUMAR 2. S.MAHESH KUMAR 3. K.T.SANKAR SUBRAMANIAN	27-07-2021		22-12-2021		Decreed			
11	Madras High Court	Chennai	CS. CD. 47/2021	SRI KANNAN AND CO., REP BY ITS PARTNER MR.S.SENTHILNATHAN VS. M/S HOTEL SARAVANA BHAVAN A PARTNERSHIP FIRM, REP. BY ITS MANAGING PARTNER,	1. K.J.PARTHASARATHY 2. R.SIVA 3. V.V.UTHRA VS. 1. M/S.R.HARISHANKAR 2. R.G.RAJARAM 3.	27-08-2021		22-12-2021		Decreed			

Form 6

Contested commercial cases disposed during the month of DECEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				MR.R.SARAVANAN, R-2 MR. R.SHIVAKUMAR and 2 OTHERS	M.RAMKUMAR								
12	Madras High Court	Chennai	CS. 366/2016	P1 – .R.K.M.POWERGEN PRIVATE Ltd., rep. by J Mohan VS. R1 - JAI BALAJI INDUSTRIES LTD., Rep. by its Managing Director	1. M/S.S.RAMACHANDRAN 2. T.SUDHANRAJ VS. 1. K.V.SHANMUGANATHAN 2. V.VAJAYANTHIMALA 3. R.M.D.NAZARULLAH	29-06-2016		23-12-2021		Allowed			

Form 7**Summary of Commercial Cases during the month of DECEMBER 2021**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Commercial Court	Chennai	797	19	29	787

DECEMBER 2021
COMMERCIAL APPELLATE DIVISION OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of DECEMBER 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of DECEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of DECEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of DECEMBER 2021**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of DECEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	High Court Commercial Appellate	Chennai	OSA CAD. 120/2021	M/S.DHARANI HITECH PROJECT LTD RAILWAY CONTRACTORS, NO.28, ANNAVASAL ST, MAARGUDI- 614 001, TIRUVARUR DIST , TAMIL NADU, REP BY ITS MANAGING DIRECTOR VS THE GENERAL MANAGER SOUTHERN RAILWAY, HEAD QUARTERS OFFICE, PARK TOWN, CHENNAI - 600 003 & 1 OTHER	M/S.P.SUBB A REDDY	23-11- 2021		02-12- 2021	9	CONTESTED			
2	High Court Commercial Appellate	Chennai	OSA CAD. 113/2021	M.SENTHIL NATHAN S/O. M.MANICKAM, SHANTHI APARTMENT, NO.25/6, VYSAR STREET, T.NAGAR, CHENNAI 600 017. VS KR.PALANIAPPA CHETTIAR S/O. KARUPPAN CHETTIAR, NO.1, AYYAVU STREET, JAFFERKHANPET, CHENNAI 600 088.	R.JAYAPRAK ASH	09-11- 2021		03-12- 2021	24	SETTLED			
3	High Court Commercial Appellate	Chennai	OSA CAD. 129/2021	C.K.NANDAGOPALAN OLD NO. 29, NEW NO. 65, 3RD MAIN ROAD GANDHI NAGAR, ADAYAR, CHENNAI 600020. VS M/S.DIABLISS CONSUMER PRODUCTS PVT LTD REP BY ITS MANAGING DIRECTOR, GROUND FLOOR AND FIRST FLOOR, TYPE II / 20, DR.V.S.I.ESTATE, THIRUVANMIYUR CHENNAI - 600 041. & 5 OTHERS	M/S.VARAM LEGAL	06-12- 2021		15-12- 2021	9	SETTLED			

Form 6

Contested commercial cases disposed during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
4	High Court Commercial Appellate	Chennai	OSA CAD. 128/2021	C.K.NANDAGOPALAN OLD NO. 29, NEW NO. 65, 3RD MAIN ROAD GANDHI NAGAR, ADAYAR, CHENNAI 600020. VS M/S.DIABLISS CONSUMER PRODUCTS PVT LTD REP BY ITS MANAGING DIRECTOR, GROUND FLOOR AND FIRST FLOOR, TYPE II / 20, DR.V.S.I.ESTATE, THIRUVANMIYUR CHENNAI - 600 041. & 5 OTHERS	M/S.VARAM LEGAL	06-12-2021		15-12-2021	9	SETTLED			
5	High Court Commercial Appellate	Chennai	OSA CAD. 132/2021	RECKITT BENCKISER (INDIA) PRIVATE LIMITED HAVING ITS REGISTERED OFFICE AT PLOT NO.48, INSTITUTIONAL AREA SECTOR 32, HARYANA-122001 VS ITC LIMITED REP. BY ITS CONSTITUTED ATTORNEY MR.P.RAMKUMAR ITC CENTRE, 4TH FLOOR, 760, ANNA SALAI, CHENNAI-600002	R.SARAVANA KUMAR M/S.ARUN C. MOHAN	08-12-2021		15-12-2021	7	CONTESTED			
6	High Court Commercial Appellate	Chennai	OSA CAD. 133/2021	RECKITT BENCKISER (INDIA) PRIVATE LIMITED HAVING ITS REGISTERED OFFICE AT PLOT NO.48, INSTITUTIONAL AREA SECTOR 32, HARYANA-122001 VS ITC LIMITED REP. BY ITS CONSTITUTED ATTORNEY MR.P.RAMKUMAR ITC CENTRE, 4TH FLOOR, 760, ANNA SALAI, CHENNAI-600002	R.SARAVANA KUMAR M/S.ARUN C. MOHAN	08-12-2021		15-12-2021	7	CONTESTED			

Form 6

Contested commercial cases disposed during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
7	High Court Commercial Appellate	Chennai	OSA CAD. 134/2021	RECKITT BENCKISER (INDIA) PRIVATE LIMITED HAVING ITS REGISTERED OFFICE AT PLOT NO.48, INSTITUTIONAL AREA SECTOR 32, HARYANA-122001 VS ITC LIMITED REP. BY ITS CONSTITUTED ATTORNEY MR.P.RAMKUMAR ITC CENTRE, 4TH FLOOR, 760, ANNA SALAI, CHENNAI-600002	R.SARAVANA KUMAR M/S.ARUN C. MOHAN	08-12-2021		15-12-2021	7	CONTESTED			
8	High Court Commercial Appellate	Chennai	OSA CAD. 135/2021	CIPLA LIMITED 106A, 106/108 GROUND AND FIRST, ALAPAKKAM MAIN ROAD, ALAPAKKAM, CHENNAI 600 116. ALSO AT CIPLA HOUSE, PENINSULA BUSINESS PARK, GANPATRAO KADAM MARG, LOWER PAREL, MUMBAI 400 013. VS SUN PHARMACEUTICAL INDUSTRIES LTD., DOOR NO.8, PLOT NO.3, OLD TOWER BLOCK STREET, NANDANAM, CHENNAI 600 035.	M/S.K.PREM CHANDAR M/S.RAJESH RAMANATHAN	09-12-2021		15-12-2021	6	SETTLED			
9	High Court Commercial Appellate	Chennai	OSA CAD. 136/2021	CIPLA LIMITED 106A, 106/108 GROUND AND FIRST, ALAPAKKAM MAIN ROAD, ALAPAKKAM, CHENNAI 600 116. ALSO AT CIPLA HOUSE, PENINSULA BUSINESS PARK, GANPATRAO KADAM MARG, LOWER PAREL, MUMBAI 400 013. VS SUN PHARMACEUTICAL INDUSTRIES LTD., DOOR NO.8, PLOT NO.3, OLD TOWER BLOCK STREET, NANDANAM, CHENNAI 600 035.	M/S.K.PREM CHANDAR M/S.RAJESH RAMANATHAN	09-12-2021		15-12-2021	6	SETTLED			

Form 6

Contested commercial cases disposed during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
10	High Court Commercial Appellate	Chennai	OSA CAD. 137/2021	CIPLA LIMITED 106A, 106/108 GROUND AND FIRST, ALAPAKKAM MAIN ROAD, ALAPAKKAM, CHENNAI 600 116. ALSO AT CIPLA HOUSE, PENINSULA BUSINESS PARK, GANPATRAO KADAM MARG, LOWER PAREL, MUMBAI 400 013. VS SUN PHARMACEUTICAL INDUSTRIES LTD., DOOR NO.8, PLOT NO.3, OLD TOWER BLOCK STREET, NANDANAM, CHENNAI 600 035.	M/S.K.PREM CHANDAR M/S.RAJESH RAMANATHAN	09-12-2021		15-12-2021	6	SETTLED			
11	High Court Commercial Appellate	Chennai	OSA CAD. 138/2021	CIPLA LIMITED 106A, 106/108 GROUND AND FIRST, ALAPAKKAM MAIN ROAD, ALAPAKKAM, CHENNAI 600 116. ALSO AT CIPLA HOUSE, PENINSULA BUSINESS PARK, GANPATRAO KADAM MARG, LOWER PAREL, MUMBAI 400 013. VS SUN PHARMACEUTICAL INDUSTRIES LTD., DOOR NO.8, PLOT NO.3, OLD TOWER BLOCK STREET, NANDANAM, CHENNAI 600 035.	M/S.K.PREM CHANDAR M/S.RAJESH RAMANATHAN	09-12-2021		15-12-2021	6	SETTLED			
12	High Court Commercial Appellate	Chennai	OSA CAD. 139/2021	CIPLA LIMITED 106A, 106/108 GROUND AND FIRST, ALAPAKKAM MAIN ROAD, ALAPAKKAM, CHENNAI 600 116. ALSO AT CIPLA HOUSE, PENINSULA BUSINESS PARK, GANPATRAO KADAM MARG, LOWER PAREL, MUMBAI 400 013. VS SUN PHARMACEUTICAL INDUSTRIES LTD., DOOR NO.8, PLOT NO.3, OLD TOWER BLOCK STREET, NANDANAM, CHENNAI 600 035.	M/S.K.PREM CHANDAR M/S.RAJESH RAMANATHAN	09-12-2021		15-12-2021	6	SETTLED			

Form 6

Contested commercial cases disposed during the month of DECEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
13	High Court Commercial Appellate	Chennai	OSA CAD. 140/2021	CIPLA LIMITED 106A, 106/108 GROUND AND FIRST, ALAPAKKAM MAIN ROAD, ALAPAKKAM, CHENNAI 600 116. ALSO AT CIPLA HOUSE, PENINSULA BUSINESS PARK, GANPATRAO KADAM MARG, LOWER PAREL, MUMBAI 400 013. VS SUN PHARMACEUTICAL INDUSTRIES LTD., DOOR NO.8, PLOT NO.3, OLD TOWER BLOCK STREET, NANDANAM, CHENNAI 600 035.	M/S.K.PREM CHANDAR M/S.RAJESH RAMANATHAN	09-12-2021		15-12-2021	6	SETTLED			
14	High Court Commercial Appellate	Chennai	OSA CAD. 131/2021	URC CONSTRUCTION (P) LTD NO.119, POWER HOUSE ROAD, ERODE 638 001, TAMILNADU VS THE GENERAL MANAGER SOUTHERN RAILWAY, HEAD QUARTERS OFFICE, PARK TOWN, CHENNAI 600 003. & 1 OTHER	M/S.P.SUBB A REDDY	07-12-2021		16-12-2021	9	SETTLED			
15	High Court Commercial Appellate	Chennai	OSA CAD. 145/2021	KRIKES CINE CREATIONS REPRESENTED BY ITS PROPRIETOR, MR.SRIDHARAN, HAVING REGISTERED OFFICE AT NO.35/2, SECOND MAIN ROAD, KALAIMAGAL NAGAR, EKKATTUTHANGA, CHENNAI 600 032. VS STUDIO GREEN FILMS PRIVATE LIMITED REPRESENTED BY ITS DIRECTOR, MR.KE.GNANAVELRAJA, HAVING ITS OFFICE AT NO.13/6, BLOCK NO.140, 2ND FLOOR, THANIKAHALAM ROAD, T.NAGAR, CHENNAI 600 017.	M/S.PL.NARAYANAN M/S.VIJAYAN SUBRAMANIAN	16-12-2021		17-12-2021	1	SETTLED			

Form 7**Summary of Commercial Cases during the month of DECEMBER 2021**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	High Court Commercial Appellate	Chennai	121	46	15	152

DECEMBER 2021
COMMERCIAL APPELLATE DIVISION OF MADURAI BENCH OF MADRAS HIGH COURT

Form 1									
List of cases e-filed/e-mail during the month of DECEMBER 2021									
Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of DECEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of DECEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of DECEMBER 2021**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of DECEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 7**Summary of Commercial Cases during the month of DECEMBER 2021**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Madurai Bench	Madurai	11	0	0	11